

MR. SPEAKER : We decided that while papers are being laid on the Table, there will be no speeches.

श्री मधु लिम्बे : अध्यक्ष महोदय, आप के निर्णय के बाद भी मंदी लोग वैसे ही करते चले जा रहे हैं। इस विलम्ब के कारण इन लोगों ने चीनी के मामले में दामों की लूट मचा रखी है। चीनी चार रुपये किलो के हिसाब से बिक रही है। आप इन लोगों को इस तरह मनमाना करने की छूट न दीजिए।

REVISED ESTIMATES 1972-73 AND BUDGET ESTIMATES 1973-74 FOR E.S.I.C. AND NOTIFICATIONS UNDER EMPLOYEES' PROVIDENT FUNDS AND FAMILY PENSION FUND ACT.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATSWAMY): I beg to lay on the Table :—

- (1) A copy of the Revised Estimates or the year 1972-73 and Budget Estimates for the year 1973-74 (Hindi and English versions) of the Employees' State Insurance Corporation, under section 36 of the Employees' State Insurance Act, 1948. [*Placed in Library. See No. LT—5083/73.*]
- (2) (i) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act, 1952 :—
 - (a) G.S.R. 140 published in Gazette of India dated the 10th February, 1973 specifying certain Mica Factories and Mica Mines as establishments to which section 6 of the said Act shall apply.
 - (b) The Employees' Family Pension (Amendment) Scheme, 1973, published in Notification No. G.S.R. 298 in Gazette of India dated the 24th March, 1973.

(c) G.S.R. 299 published in Gazette of India dated the 24th March, 1973, specifying certain messes as the class of establishments to which the said Act shall apply.

- (ii) A statement (Hindi and English version) showing reasons for delay in laying the above Notifications.

[*Placed in Library. See No. LT—5084/73.*]

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

NINETEENTH AND TWENTIETH REPORTS.

SHRI S.M. SIDDAYYA (Chamarajanagar) : I beg to present the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

- (1) Nineteenth Report of the Ministry of Shipping and Transport (Transport Wing)—Reservations for, and employment of Scheduled Castes and Scheduled Tribes in selected Major Ports *viz.*, Bombay, Mormugao and Cochin on West Coast; and Madras, Visakhapatnam and Calcutta on East Coast.
- (2) Twentieth Report on the Ministry of Home Affairs and Planning Commission—Plan allocation for Scheduled Castes and Scheduled Tribes.

JOINT COMMITTEE ON OFFICES OF PROFIT

FIFTH REPORT

SHRI PATTABHI RAMA RAO (Rajamundry) : I beg to present the Fifth Report of the Joint Committee on Offices of Profit.